Menace of prostitution

3496. DR. MURLI MANOHAR JOSHI:

SHRI TRILOKI NATH CHATURVEDI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whather Government's attention has been drawn to the news item published in the Times of India of July 31, 1993 under the caption 'Where prostitu-tion is a way of life'; if so, whether the practice has been known to the Social Welfare Department how long and what steps had been taken to combat the menace;
- (b) what steps are proposed to be taken to tackle the problem in the immediate future; and
- (c) what is being done or is proposed to be done about the risk of sexually transmitted diseases among the people of !his area?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESWARI): (a) and (b) Yes, Sir. The practice of prostitution among Bancha da and Bedia Communities is prevalent in parts of Mand-sore district and some pockets in Madhya Pradesh. The State Government had formulated a scheme called 'JABALI' during 1992-93 to curb the tendency of prostitution in these communities and their rehabilitation, with the cooperation of voluntary organisations, which envisages;

- (i) The opening of Ashram schools for the children of preititutes and protection homes for their daughters;
- (ii) measures for their economic up-Liftment;

- (iii) carrying out media campaigns to generate awareness; and
- (iv) providing medical check up and treatment to prostitutes.

An amounts of Rs. 12 lakhs have been adlocated during 1993-94 by the State Government under the Scheme. A massive awareness generation campaign has been launched in the area.

(c) Under the National AIDS Control Piogramme, prevention and control of sexually transmitted diseases (STDs), which are one of the major pre-disposing factors for HIV/AIDS transmission, constitutes one of the most significant components of the overall strategy. There are also plans to strengthen the STD Control Programme in the high-risk areas through augmentation of the capabilities of the STD Clinics in such areas. The State Government's plan for this area includes increasing precautions for AIDS through campaign which includes use of publicity literature and video films.

Atrocities on SCIST

3497. SHRI MOHINDAR SINGH KALYAN: Will the Minister of WELFARE be pleased to state:

- (a) the number of cases of atrocities on SC/ST in states of U.P., Madhya Pradesh, Bihar and Union Territory of Delhi 1986—1993:
- (b) whether trials of the accused in the cases relating to the year 1986—88 have been completed;
 - (c) if not, the reasons therefor;
- (d) whether special courts for the trials of these offences have been esta blished in these States; and
 - (e) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) The number of cases of atrocities committed on Scheduled Castes and Scheduled Tribes in the State of Uttar Pradesh,

Madhya Pradesh, Bihar and UT of Delhi during 1986-1993 is given below:

State						No. of cases Scheuule Castes	Scheduled Tribes	Data for 1993 upto
1.	Uttar Pradesh	•				 36507	NJ	May, 1993
2.	Madhya Prade	\$h				32227	14157	May, 1993 ;
3.	Bihar					6953	1032	December 19
4.	Defhi					21	Nil	June 1993 ;

- (b) and (c) No Sir. The cases are under different sages of trial in the courts on procedural grounds.
- (d) and (e) Yes, Sir. The existing Dist and Sessions courts in these States have been specified as Special Courts for trial of these offences in accordance with the provisions under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 which cam-; into force w.e.f. 30th January, 19990.

उत्तर प्रदेश के स्वयंसेवी कल्याण संगठन

3498. श्री ईश दस यादव : म्या मानव संसाधम विकास मंत्री यह बताने की कृपा करेंगे कि :

- (क) उत्तर प्रदेश के कितने स्वयंसेवी कल्याण संगठन केन्द्रीय समाज कल्याग बोर्ड से धनुदान प्राप्त कर रहे हैं, उनके नाम क्या हैं ग्रीर उनका जिलाबार ब्यौरा क्या है.
- (ख) क्या सरकार इन संगठनों के खासों की लेखा परीक्षा करती है,
- (ग) क्या इन संगठनों द्वारा धन-राणि का दुरुपयोग करने के मामले सरकार की जानकारी में आए हैं, और
- (घ) यदि हां, तो उनका क्यौरा क्या है स्रौर उन पर क्या कार्यवाही की गई है ?

मानव संसाधन विकास मंत्रालय (महिला ग्रौर बाल विकास विभाग) में राज्य मंत्री (श्रीमती वासवा राजेश्वरी) : (क) से(घ) सूचना एकद्व की जा रही है ग्रीर सदन के पटल पर रख दी जाएगी।

जाली अनुसूचित जाति/अनुसूचित जनजाति प्रमान-पत्र

3499. श्री राम सिंह राठवाः क्या कल्याण मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार को इस बात की जानकारी है कि बहुत ग्रधिक जाली श्रनुसूचित जाति/श्रमुसूचित जनजाति प्रमाण पत्न प्रचलन में हैं,
- (ख) यदि हां, तो गत तीन **वर्षों** के दौरान पकड़े गए ऐसे मामलों की राज्यवार संख्या कितनी हैं,
- (ग) क्या सरकार ने इन प्रमाण पक्कों को जारी करने वाले अधिकारियों के कार्यों की समीक्षा की है,
- (घ) यदि हां, तो उसका क्यौरा क्या है ?

कल्याण मंत्री (श्री सीताराम केसरी): (क) जी, हां।

- (ख) एक विवरण संलग्न है । (नीचे देखिये) ।
- (ग) और (घ) सभी राज्यों/संघ राज्य क्षेत्रों को समय-समय पर अनुरोध करते हुए